## Army personnel killed during ceasefire

- \*56. SHRI HARNATH SINGH YADAV: Will the Minister of DEFENCE be pleased to state:
- (a) the number of occasions of ceasefires, that have taken place in Jammu and Kashmir in the recent months; and
- (b) the number of Army personnel killed during those ceasefire periods and incentives given to the families of those personnel who died in the said incidents?

THE MINISTER OF DEFENCE (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) Details of ceasefire violations/cross-border firing incidents along Indo-Pakistan border in Jammu and Kashmir (J&K) in the recent months are given below:—

Month	Along Line of Control (LC) and International	Army personnel
	Border (IB) under operational control of Army	martyred
May, 2018	104	00
June, 2018	19	01
July, 2018	06	00

Details of ex gratia lump sum compensation being paid to the Next of Kin (NoK) of Defence personnel are as under:-

Sl.No.	Details	w.e.f. 1.1.2006	w.e.f. 1.10.2016
1.	Death in the course of duties attributable to acts of violence by terrorists, etc.	₹ 10 lakh	₹ 25 lakh
2.	Death occurring during enemy action in war or border skirmishes or in action against militants, terrorists, etc.	₹ 15 lakh	₹ 35 lakh
3.	Army Group Insurance Fund	Upto 30.9.2016	w.e.f. 1.10.2016
	Officers	₹ 60 lakh	₹ 75 lakh
	JCOs/Other Ranks	₹ 30 lakh	₹ 37.5 lakh ₹ 40 lakhs (w.e.f. 1.1.2018)

- 4. (a) Liberalised Family Pension as applicable to Battle casualty which is equal to emoluments last drawn by the deceased individual.
  - (b) Death-cum-Retirement Gratuity which is based on length of service rendered and emoluments such drawn by the deceased individual.